

Annexure – 4														
Name of the corporate debtor: Quanteco World Limited; Date of commencement of CIRP: 12.09.2025; List of creditors as on: 10.10.2025														
List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)										(Amount in ₹)				
Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any	
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?						% of voting share in CoC
1	M/s Goyal Achal Sampatti Vikas and Niyojan Nigam Limited	CIN: U60200MH2021PL C361229	Original on 25.09.2025 Revised on 08.10.2025	23,25,94,263	22,89,14,263	Unsecured Loan Facility	0	No	100.00%	0	0	36,80,000	0	N.A.
Total				23,25,94,263	22,89,14,263							36,80,000		

Sd/-

DEEPAK KUMAR GARG

Interim Resolution Professional

QUANTECO WORLD LIMITED

(Formerly known as : Suumaya Trans Logistics Limited)

IP REG. NO.: IBBI/IPA-002/IP-N00796/2019 -2020/12560

AFA Valid upto: 31-Dec-25

Case Specific Email ID: cirp.qwpl@gmail.com

Communication Address: 7A, Atmaram House, Tolstoy Marg New Delhi 110001

IBBI Reg. Email ID: deepakgarg07@rediffmail.com;

IBBI Reg. Address: I-702A, Ajnara Integrity,

Rajnagar Extension ,Ghaziabad, Uttar Pradesh ,201017

Mobile: +91-9871212610